Grandoneedbul

Hon'ble Mr. Justice B.C.Saksena, V.C. Hon'ble Mr. K. D. Saha, Member ( A)

Admit and connect with OA-414 of 1993.

Issue notice to the respondents to file reply within 4 weeks. The applicant will have one week thereafter to file rejoinder if any. List on 5.5.1994.

(K.D.Saha) Member(A)

(B.C.Saksena)

Vice-Chairman

MA

5.5.54

3./ 30.6.94.

Hon ble Shri A.K.Sinha, Member(J) Hon ble Shri K.D. Saha, Member (A)

ĆM

None for the applicant. Adjourn it to 30.5.94.

(K.D. Saha)

Member (J)

Member (A)

Hon'ble Shri A.K. Sinha, Member (J)

. Hon'ble Shri K.D.Saha, Member (A)

None appears. The first order sheet dated 8.3.94 shows that after admission this OA was to be made analogous with OA 414/93. Let this case be connected with OA 414/93. List it on 6.9.94.

(K.D. Saha)

Member (A)

Member (J)

Hon ble Mr. A.K.Sinha, Member (J). Hon'ble Mr. N. Sahu, Member (A)

Orders pronounced in separate

sheets along with OA-414/93.

(N. Sahu ) Member (A) ( A.K.Sinha Member (J)